

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.225  
**CP/2(AHM)2023**

**Proceedings under Section 55 of Co. Act, 2013**

**IN THE MATTER OF:**

Invac Cast Limited

.....Applicant

V/s

Intolcast Pvt Ltd & Ors

.....Respondent

**Order delivered on: 25/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Prashant Patel, Adv.

For the RD : Mr. Shiv Pal Singh

For the Respondent : None

**ORDER**

None present for respondent.

Heard Ld. Counsel for the applicant and the Deputy Registrar, RD Office.

Order is reserved.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**